

1986 to February, 1987) was increased to 248,592 tonnes and to 243,640 tonnes for the present summer block (March to June, 1987), taking into account the population also.

[English]

Plant using waste and sewage

\*281 SHRI V. SOBHANADREESWARA RAO : Will the Minister of ENERGY be pleased to state :

(a) whether there is a proposal to set up a plant using waste and sewage as raw material for generating biogas at Agtisinghnagar in Vijayawada;

(b) if so, the details thereof; and

(c) the likely date by which the sanction will be accorded ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (c). Yes Sir. The proposal for utilisation of biogas generated using sewage as the feed material to be established at Ajit Singh Nagar in Vijayawada was examined by the Department of Non-Conventional Energy Sources and has been sanctioned. It is intended to store the generated biogas in gas holders for supply to approximately 1200 families in Ajit Singh Nagar through distribution pipeline system. It is also proposed to generate electricity using a 30 KVA dual fuel generator.

Allotment of wheat to Madhya Pradesh

\*282. SHRI PRAKASH CHANDRA :  
SHRI SUBHASH YADAV :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the quantity of wheat quota allotted to Madhya Pradesh during 1984-85 and 1985-86; and

(b) the estimated demand of wheat of Madhya Pradesh during that period ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L.

BHAGAT) : (a) and (b). The demand and allotment of wheat in respect of Madhya Pradesh during the years 1984-85 and 1985-86 was as under :

(In lakh tonnes)

	Demand	Allotment
1984-85	4.12	4.37
1985-86	4.58	5.90

Industrial growth

\*283. SHRI K. MOHANDAS : Will the Minister of INDUSTRY be pleased to state :

(a) the names of States whose percentage of industrial growth is below national average;

(b) the main reasons thereof;

(c) whether Union Government have taken any steps to speed up industrialisation in those States; and

(d) if so, the details and the result thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a). The annual compound growth rates of net State domestic product from the industry sector (at 1970-71 prices) during the period 1970-71 to 1983-84 were below the national average in the States of Bihar, Himachal Pradesh, Manipur, Orissa, Rajasthan, Tamil Nadu and West Bengal.

(b) Inter-State variations in growth rates can result from differences in natural endowments, availability of infrastructure facilities and raw materials, entrepreneurial initiatives, investments, state of industrial relations and various incentives and facilities offered by the State Governments.

(c) and (d). Government have been taking various measures to speed up industrialisation through a more liberal licensing policy, promotional efforts, incen-

tives and subsidies, provision of concessional finance and infrastructural developments.

**Clearance of Projects sponsored by non-resident Indians**

\*284. SHRI BALASAHEB VIKHE PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to establish a special cell in the Ministry of Industry to clear the projects sponsored by non-resident Indians;

(b) whether any other suggestion for some such concession has been made by the non-resident Indians; and

(c) if so, the details thereof and the reaction of Government thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :

(a) A single-window clearance to the proposals from Non Resident Indians for grant of industrial licence, import of capital goods and for foreign collaboration approvals is provided in the Ministry of Industry. A Section set up for this purpose has been functioning for the past three years in the Ministry of Industry.

(b) and (c). Various suggestions made by non-resident Indians regarding fiscal and other concessions to them and streamlining of procedures etc. are considered by a Consultative Committee on NRI matters constituted by the Ministry of Finance. Suitable changes in the policy/procedure for NRI investments are made wherever necessary.

**Expenditure Commission to check Government spending**

\*285. SHRI PRAKASH CHANDRA : SHRI SUBHASH YADAV :

Will the Minister of FINANCE be pleased to state :

(a) whether the Institute of Economic studies has suggested the establishment of Expenditure Commission to keep an eye on Government spending; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : (a) and (b). The Institute of Economic studies has suggested setting up of a full fledged Expenditure Commission for carrying out an intensive expenditure management system.

The Government have been continuously making efforts to control expenditure. The Prime Minister has, while presenting the Central Government Budget for 1987-88 already announced in Parliament, the Constitution of a Cabinet Committee on Expenditure to monitor the implementation of various measures which the Government propose to take in this regard.

**Cleaning of Ganga water**

\*287. SHRIMATI MEIRA KUMAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Ganga water is polluted all along from Gangotri to Ganga Sagar;

(b) whether large scale urban waste from large and small cities and towns is discharged into Ganga in this stretch; and

(c) the steps taken to make the river pollution free in this stretch ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) The studies by the Central Board for the Prevention and Control of Water Pollution indicate that pollution of the river is extensive and the stretches from Kanauj to Allahabad in U.P. and Kalyani to Diamond Harbour in West Bengal are significantly affected.

(b) Yes; Sir.

(c) For prevention of pollution of the river, the following type of schemes have been identified under the Ganga Action Plan :

(1) Interception of wastewater and diversion away from the river to treatment locations.